CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 741/2017 in O.A. No. 1722/2015 M.A. No. 1123/2017 M.A. No. 3738/2015

New Delhi, this the 8th day of December, 2017

HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. NITA CHOWDHURY, MEMBER (A)

Hriday Ram, Aged 58 years S/o Late Shri Ram Newal R/o H.No.A-75, T-Hurts, A-Block, Chuna Bhatti, Kirti Nagar, C.B. Ind. Area, Delhi-15.

.. Petitioner

(By Advocate: Shri U. Srivastava)

Versus

- Shri Durga Shanker Mishra, Secretary, M/o Housing & Urban Affairs, Nirman Bhawan, New Delhi.
- Shri A.K. Bansal,
 Director of Printing,
 Ministry of Urban Development,
 Nirman Bhawan,
 New Delhi.
- 3. Shri Ashok Kumar,
 Manager,
 Government of India Press Canteen,
 Ring Road, Maya Puri,
 New Delhi.

.. Respondents

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Learned counsel for the petitioner submits that since he has already filed MA No.1123/2017 seeking execution of the orders of this Tribunal, he is not pressing the instant CP No.741/2017. Accordingly, the CP is dismissed as not pressed.

(Nita Chowdhury) Member (A) (V. Ajay Kumar) Member (J)

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